

DIVISION BENCH  
COURT - I

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/411(KB)2019  
COMP.APPL/593(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	<b>KHOSLA STEEL INDUSTRIES PVT. LTD. &amp; ORS. VS K STEEL PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Pramod Khosla, in person : For Petitioner  
Mr. Rohit Kr. Keshri, Adv. : For Respondents  
Mr. Ankit Chaurasia, Adv.

**ORDER**

1. Petitioner present in person. Ld. Counsel for the respondent present.
2. Ld. Counsel Mr. Rohit Kr. Keshri states that the talks of settlement are in progress.
3. At request, post this matter on **27/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**